**IN THE NATIONAL COMPANY LAW TRIBUNAL**
**CHANDIGARH (COURT – II)**
***(Through Hybrid Mode)***

**Item No.116**

**CP(CAA)No. 34/Chd/Pb/2023**
**(2nd Motion)**

**IN THE MATTER OF:**

**Belco Special Steel Pvt. Ltd. & Ors** ... **Transferor Companies**

**And**

**Bihari Lal Ispat Pvt. Ltd.** ... **Transferee Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 10.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 03.05.2024, higher on board.

Sd/-

**Court Officer**

Mamta 10.04.2024.